

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

|                                       |   |
|---------------------------------------|---|
| PETITION No./IA No.                   | CP(C/ACT)/13/KOB/2023   |
| SECTION                               | 241,242 C/ACT   |
| NAME OF PARTIES                       | BABURAJAN SUKUMARAN V/S SNAPZ BUILDERS AND PROPERTIES PVT LTD & 7 OTHERS. |
| PETITIONERS ADVOCATE/<br>PROFESSIONAL | ANJU SAMSON, YOGINDUNATH S, R ARUN.                                       |
| RESPONDENTS ADVOCATE/<br>PROFESSIONAL | HARIKUMAR G NAIR, AKHIL SURESH.   |

**09 April 2024**

## O R D E R

### **CP(C/ACT)/13/KOB/2023**

Learned Authorised representative, Mr. P P Zibi Jose appears physically on behalf of Counsel on record for the Petitioner. Learned Counsel, Mr, Akhil Suresh appears on behalf of the Respondents.

Both parties submit that there is no possibility of settlement. Since the parties are not arriving in any settlement, this bench fix this matter for final hearing.

List this matter for hearing on **02.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**